एक भाषा में निम्न पृष्ठ संचय की जाती है जिसलगा फिर वह संचय संबंधी के रूप में
खरा बा होगा

Separate pagings is given to this Part in order that it may be filed as a separate
compilation

रेखा अन्तर्भाषित
(रेखा छोटे)

मानकों

विलिक, 27 जून, 1983

भारत का राजपत्र
The Gazette of India

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मानकों, 1983 हैं।

2.भारतीय रेल (वस्त्र संसद)

(1) 3.19 के लक्ष्य पर समावेश, विवाद,

3.30 विवाद (वस्त्र संसद) न्यायालय पर फंस (वस्त्र)

387GI/83
New Delhi, the 27th June, 1983

G.S.R. 514(E).—In exercise of the powers conferred by sub-section (i) of section 47 of the Indian Railways Act, 1890 (9 of 1890), the Central Government hereby make the following rules, further to amend the Indian Railways (Open Lines) General Rules, 1976, namely:—

1. (1) These rules may be called the Indian Railways (Open Lines) General (Third Amendment) Rules, 1983.

(2) They shall come into force on the 1st July, 1983.

2. In the Indian Railways (Open Lines) General Rules, sub-rule (1) of rule 3.32, for "sub-rule (2)" the following shall be substituted, namely:

"Provided that at stations with manually operated multiple-aspect signals, where the speed of trains through a station does not exceed 50 kilometres per hour, a Distant signal and a Home signal only may be provided in each direction under approved special instructions."

Note.—The Indian Railways (Open Lines) General Rules, 1976 have been notified in the Gazette of India, Extraordinary, Part-II, Section 3, Sub-Section (i) dated 21st July, 1981, under G.S.R. No. 445(E). These rules were amended by notifications Nos. G.S.R. 320 and 352 published in the Gazette dated the 16th April, 1983 and the 30th April, 1983 respectively.

[No. 68/RR/2/Vol. VIII(3)]

C. K. SWAMINATHAN, Member, Traffic, Railway Board & Ex-officio Secy.